		Filing unde	er clause (d) of sub-regu	lation (5) of regulation 3	1 of the IBBI (Liquidation P	rocess) Regulations, 2	2016		
Name of the Corporate Debtor: FUTURE RETAIL LIMITED Date of Commencement of Liquidation: 29-07-2024; List of Stakeholders as on Date: 29-07-2024; Name of IP: Mr. Sanjay Gupta; Process Number: 1; Last digitof registration number: 10354									
SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexu
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	23	179606861325	23	174001470356		5605390969		Annexure 3
4	Unsecured financial creditors	23	71148792416	23	71148792416				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	29	1291717665.98	29	1144070505.43		147647161		Annexure 6
7	Operational creditors (Government Dues)	72	6448788001	72	2065000945		4383787056		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3130	97651598723	3130	93263099833		4388498890		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	0	0	0	0		0	